NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/139/2016

NAME OF THE PETITIONER(S)

: K. G. Balasubramanian

NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 5 others

UNDER SECTION

: 397/398, 402 and 403

S.No. N	ame (in Capital)	Represented by	Signature
	B.DESIKAN OR A.K. My Isamy Associates	R, to R6.	Denhon, B.
	Associates Ms. G. Sivashankavan, Mekalashii G. S. Sathyaganesh.	Counsel h Detitioner.	6.5 -

ORDER

Shri G Sivasankaran, counsel for petitioners present. Shri B Desikan, counsel for R1 to R6 present. Time extended at request of counsel for petitioner for filing rejoinder. Put up on 22.11.2016 at 10.30 A.M.

(Ch. Mohd.Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)